

Among the works completed are two main bridges on the rivers Tadi and Trisuli which were recently inaugurated by His Majesty, the King of Nepal. Structures like retaining wall etc. are in progress and are expected to be completed shortly.

The work of soling and gravelling in reaches aggregating to about 14.5 miles is in progress and will be completed before June, 1964. The road will then be truckable throughout the year except for minor dislocations during heavy rains.

(b) The work in the years earlier to February, 1963 were done by Regional Transport organisation. After the road was taken over by Trisuli Project Administration the expenditure incurred to end of February, 1964 is about Rs. 18 lakhs.

Plantation Housing Scheme in Kerala

1586. Shri P. Kunhan: Will the Minister of Works, Housing and Rehabilitation be pleased to state:

(a) the total financial assistance so far given to the Kerala Government for constructing houses under the plantation labour housing scheme in the State;

(b) the amount so far utilised; and

(c) the number of houses so far constructed with estate-wise break-up?

The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna): (a) Rs. 2.73 lakhs.

(b) and (c). The total amount disbursed by the State Government to planters upto the end of December, 1963, is reported to be Rs. 2 lakhs. The number of houses completed till then was 124. The estate-wise break up of houses has been called for from the State Government and will be laid on the Table of the Lok Sabha as soon as it is received.

Shortfall in Assistance to Punjab

1587. Shri D. C. Sharma: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that there has been a shortfall in the assistance given in the first three years of the Third Plan to the State of Punjab; and

(b) if so, the steps being taken to remove the difficulty by releasing the promised amount?

The Minister of Finance (Shri T. T. Krishnamachari): (a) No, Sir. Except in respect of one scheme, for which a claim to the extent of Rs. 2.75 lakhs has yet to be finalised, assistance for 1961-62 has been finally settled and there has been no shortfall. For 1962-63, final adjustment is yet to be completed on the basis of actual outlays by the State Government but provisional payments have been made already. For 1963-64 also, no final sanction of central assistance has so far been made under any head of development; but ways and means advances have been released and provisional payments are being made by the administrative Ministries concerned.

(b) The amounts payable are being determined and final payments being made on the basis of actual outlays that are reported by the State Government. Ways and means advances and provisional payments are sanctioned in the meanwhile, pending final settlement.

गांधी सागर बांध

१५८८. श्री भोकार लाल बेरवा: क्या सिंचाई और विद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि गांधी सागर बांध से मिलने वाली बिजली के रेटों में मध्य प्रदेश और राजस्थान में काफी घन्तर है; और

(ख) क्या सरकार का उन्हें बराबर करने का विचार है और यदि हाँ, तो कब तक बैसा हो जायेगा ?

सिंचाई और विद्युत मंत्री (डॉ० कु० ल० राव) : (क) जी नहीं। गांधी सागर बांध मध्य देश और राजस्थान सरकारों का संयुक्त उपकरण होने के कारण बांध से मिलने वाली बिजली दोनों राज्यों में बराबर बराबर बांटी जाती है। दोनों राज्यों के लिए बिजली की लागत सामान्य है।

(ख) प्रश्न नहीं उठता।

Research Schemes in Punjab

1589. **Shri Daljit Singh:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether any research schemes have been sanctioned by the Central Board of Irrigation and Power in Punjab for 1964-65;

(b) if so, the details thereof; and

(c) the total amount allotted for such schemes during 1963-64?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) to (c). No new research scheme for 1964-65 for Research Stations in Punjab has so far been sanctioned. They will, however, continue studies during the next financial years on the problems allotted to them earlier. A sum of Rs. 1 lakh was sanctioned as grant-in-aid during the current financial year to the Research Institute at Amritsar.

Irrigation and Power Potential in Punjab

1590. **Shri Daljit Singh:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Government of Punjab have approached the Central Government for additional help for developing power and irrigation potential during 1964-65; and

(b) if so, the decision taken by the Central Government in this regard?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Yes.

(b) Under consideration.

Quarters in Ramakrishnapuram

1591. { **Shri Hem Barua:**
Shri Kachhavalaya:

Will the Minister of Works, Housing and Rehabilitation be pleased to state:

(a) whether it is a fact that some Government quarters at Ramakrishnapuram, New Delhi are lying vacant for the last few years; and

(b) if so, the reasons for not allotting the quarters so far?

The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna): (a) and (b). Information is being collected and will be laid on the Table of the Sabha.

Multipurpose Project in Manipur

1592. **Shri Rishang Keishing:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether a survey to start a multi-purpose project was carried out by the Central Water and Power Commission at the Loktak Lake in Manipur and whether the scheme has been approved;

(b) if so, the main features of the scheme;

(c) the estimated cost of the scheme; and

(d) when it will be started and completed?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) The investigations were commenced by the Central Water and Power Commission and were later continued by the Manipur Administration. The Project Report prepared by the Manipur Administration has been scrutinised by the Central Water and Power